

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No 253 199 C

Jitendra Pratap Singh Versus 1109 & ors.

Date of Order

Orders

16.11.99

None present for the applicant.
Mr. V.S. Gungat - Counsel for the respondents.

On a perusal of the order sheet it appears that none was present for the applicant on 21.7.99, 4.5.99, 6.1.99, 27.8.98, 23.7.98 and 5.2.98. No rejoinder was filed by the learned Counsel for the applicant. It appears that the applicant has lost interest in this case. Therefore, this O.A. is dismissed in default for non-prosecution on the part of the applicant.

(N.P. Nowani)

M(A)

(S.K. Agarwal)

M(J)

Certified That This is a true and accurate Copy of The Document/Order
of the Case File No. OA. 253/99

I/We The Matter Appearing
Therein Have Been Legibly and Faith-
fully Copied with no Modification.

Copying Clerk Section Officer (Judicial)
C.A.T. Jaipur Bench

Copy to

J.P. Singh s/o Late Mr. P.K. Singh
s/o s/o Mr. Jai Singh, Near
Saras Hotel, Behind Congress
Hotel, Ferozpur Road, Jaipur.

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3/12/99